NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Pranjal Buch for Singhi & 60.

Advocate

Respondent

A. R. Steath

Dec Dec

Muelleelale RESPONDENT

3. PAVANS. GODIAWAUA

ADVOCATE

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondents No. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 3.

At request of both sides to file report of settlement process.

List the matter on 14.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.